

ITEM NO.45

COURT NO.12

SECTION XII-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 25504/2023

(Arising out of impugned final judgment and order dated 21-09-2022 in LAAS No. 640/2013 passed by the High Court For The State Of Telangana At Hyderabad)

THE SPECIAL DEPUTY COLLECTOR LAND ACQUISITION

Petitioner(s)

VERSUS

G. JEEVESHWAR & ORS.

Respondent(s)

IA No. 191544/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

WITH

SLP(C) No. 25505/2023 (XII-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 195043/2023

IA No. 195043/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 25506/2023 (XII-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 195491/2023

IA No. 195491/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 25509/2023 (XII-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 195036/2023

IA No. 195036/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 22580/2023 (XII-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 193944/2023

IA No. 193944/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 25508/2023 (XII-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 194218/2023

IA No. 194218/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 22581/2023 (XII-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 195516/2023

IA No. 195516/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 25523/2023 (XII-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 208833/2023

IA No. 208833/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 25526/2023 (XII-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 217222/2023

IA No. 217222/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 25530/2023 (XII-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 217576/2023

IA No. 217576/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 25518/2023 (XII-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 210487/2023

IA No. 210487/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 25524/2023 (XII-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 212686/2023

IA No. 212686/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 25520/2023 (XII-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 211150/2023

IA No. 211150/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 25522/2023 (XII-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 207980/2023

IA No. 207980/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 25521/2023 (XII-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 212143/2023

IA No. 212143/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 25519/2023 (XII-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 211412/2023

IA No. 211412/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 25525/2023 (XII-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 216231/2023

IA No. 216231/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 27097/2023 (XII-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 216031/2023

IA No. 216031/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 25532/2023 (XII-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 213630/2023

IA No. 213630/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 05-11-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Mr. Rajiv Kumar Choudhry , AOR

Mr. Sravan Kumar Karanam, AOR

Mr. Aniket Singh, Adv.

For Respondent(s) Mr. Yelamanchili Shiva Santosh Kumar, Adv.

Mr. C. Venkat Reddy, Adv.

Mr. Rudrajit Ghosh, Adv.

Ms. Trisha Chandran, Adv.

Ms. Medha Kolanu, Adv.

Ms. Khyati Chhabra, Adv.

Mr. Tarun Gupta, AOR

Mr. Krishna Dev Jagarlamudi, AOR

Mr. Shresth Mukharya, Adv.

Ms. Jagriti Pandey, Adv.

Mr. Vishnukanth Mundada, Adv.

UPON hearing the counsel the Court made the following

O R D E R

In view of the letter dated 04th November, 2024

of the Government of Telangana, Office of the Special

Deputy Collector(LA) Unit-I, ORRP, HMDA,

**Nanakramguda, Hyderabad, furnished by learned counsel
for the petitioner, adjourned by 12 weeks.**

List on 11th February, 2025.

**(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS**

**(POONAM VAID)
COURT MASTER (NSH)**

* A copy of letter dated 04th November, 2024 of the Government of Telangana, Office of the Special Deputy Collector(LA) Unit-I, ORRP, HMDA, Nanakramguda, Hyderabad is enclosed herewith.